

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/02/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/28/2016

NAME OF THE PETITIONER(S) : Industrial Venture Capital Ltd

NAME OF THE RESPONDENT(S) : Archana Spinners Private Limited and 5 others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

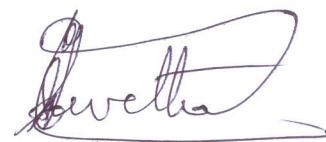
H. KARTHIK SESHADRI

Counsel for
Respondents.



G. SUDHAKAR

counsel for
Petitioner

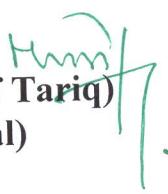


for TK Bhaskar
Priya. N
Shwetha Vasudevan

ORDER

Shri Shwetha Vasudevan, counsel for petitioner present. Shri G Sudhakar, counsel for respondents present and prays time to submit the latest status report and statement of account of R1 company as sought by the other side. Time extended at request. Put up on **13.02.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)



(K. Anantha Padmanabha Swamy)
Member (Judicial)

